

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1528/CHE/2024

PETITION NUMBER : CP(IB)/230/2022

NAME OF THE APPLICANT : Sankar Varadharajan (Liquidator)
M/s Fipola Retail (India) Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 60(5) of IBC, 2016 & Rule 11 of NCLT
rules 2016

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

Applicant is directed to serve copy of the Application on the Respondent and file AOS. Reply be filed within two weeks. Rejoinder, if any, be filed within a week thereafter.

List the application for hearing on **09.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk